## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 153 OF 2016 <u>AND</u> APPEAL NO. 79 OF 2016

Dated: 6<sup>th</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

UJVN Ltd. Dehradun .... Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar

Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Mr. Raunak Jain for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>23.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson